NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 126/15	TP 140/17	For hearing /17	397/398	Dharma Systems Pvt Ltd

Rashmi Sag	~ ~
984525146	
J04282140	/

NAME (IN CAPITAL)

& PHONE NUMBER

SL.

NO.

1)

peritioner.

REPRESENTATION TO WHOM

Phs. P

SIGNATURE

2) Prema Hoethi

Loc

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC, Karnataka is present. She has requested time for iling report by ROC/RD. List it on 22.02.2018.

Member (T)

Member (J)